## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 06.08.2019 <u>NOTICE</u>

Take notice that the following matters listed on 07.08.2019 in the Court of Chairperson at 02:00 PM will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT)	Ajeet Kumar Saxena & Ors.	Sudeep Kumar Shrotriya	Akshay Goel-R1
	(Ins) No. 471 of 2019	Vs. Shubhkamna Buildtech Pvt Ltd &		Arun Batta-R2
		Ors.		Anand Sonbhadra- RP

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**By Order** 

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